

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 19<sup>th</sup> April, 2017

**NO.LJ (B) 53/93/ 448** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with mobile monitoring during transport of coal for a period of 3 (three) months from the date of issue or till further order.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Khalid Lyngdoh, EE. PHE Hills Division	East Khasi Hills District, Shillong	Deputy Commissioner, East Khasi Hills District, Shillong
2.	Shri Sean Joseph Booth, EE. PHE Hills Division	- do -	- do -
3.	Shri Marc Aaron Noel Diengdoh, O/o Directorate of Tourism	- do -	- do -
4.	Shri Plastar Kurbah, O/o Chief Engineer, Water Resources Department	- do -	- do -
5.	Shri Bhuti Bivab Mitra, EE, Public Health Department, S & D Division, Shillong	- do -	- do -
6.	Shri Chayan Dhar, SDO (PHE), Special Investigation Sub-Division	- do -	- do -
7.	Shri Eddie Basil Lyngdoh, O/o Director Programme Implementation & Evaluation	- do -	- do -
8.	Shri Montri Passah, SE, PHE, Greater Shillong Circle	- do -	- do -
9.	Shri Robertstar Lanong, EE, PWD (Roads) Mechanical Division	- do -	- do -
10.	Shri Parnell Erwin Hynniewta, SDO PWD (Building) Sub-Division - II	- do -	- do -

*sd/-*

(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

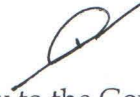
MEMO.NO. LJ (B).53/93/448- A,

Dated Shillong, the 19<sup>th</sup> April, 2017

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, East Khasi Hills District, Shillong, with a request to circulate to all the officers concerned. This has a reference to letter NO. EKJ.20/6/2014/Pt-IV/26, dt 13.04.2017
3. The Under Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
4. Personnel A.R (A) Department.
5. ✓ DEO (Data Entry Operator) LR Officer, Room No. 221, Main Sectt Building, for uploading the Notification in the Law Department website.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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